

IN THE INCOME TAX APPELLATE TRIBUNAL

“B” BENCH : BANGALORE

BEFORE SHRI ARUN KUMAR GARODIA, ACCOUNTANT MEMBER AND
SHRI LALIET KUMAR, JUDICIAL MEMBER

ITA Nos. 1750 to 1753/Bang/2018
Assessment Years :2012-13 to 2015-16

Shri Yaragunti Rudresh, Prop: Guru Kottureshwara Traders, Merchants and Commission Agents, Chowkipet, Davangere – 577 004. PAN: ACYPR5148N	Vs.	The Income Tax Officer, Ward – 1 (4), Davangere.
APPELLANT		RESPONDENT

Assessee by	:	None
Revenue by	:	Smt. SriNandini Das, JCIT (DR)

Date of hearing	:	19.09.2018
Date of Pronouncement	:	28.09.2018

ORDER

Per Bench

All these four appeals are filed by the assessee which are directed against a combined order of Id. CIT(A)-Davangere dated 15.03.2018 for Assessment Years 2012-13 to 2015-16.

2. All these appeals were filed by the assessee on 24.05.2018 and on the same date, the notices of hearing were issued to the assessee fixing the date of hearing on 19.09.2018 along with the defect memo. This notice was duly served on the assessee because the assessee has filed before the Tribunal a letter dated 14.09.2018 for rectifying the defects. Hence service of the notice on the assessee is established and accepted. In spite of this, none appeared on behalf of the assessee on the appointed date of hearing and there is no request for adjournment. This goes to show that the assessee is not interested in prosecuting these appeals.

3. Hence, respectfully following the Tribunal order rendered in the case of CIT Vs. Multiplan India Ltd. as reported in 38 ITD 320 (Del), we dismiss these appeals of the assessee as unadmitted.

4. In the result, all the four appeals filed by the assessee are dismissed.

Order pronounced in the open court on the date mentioned on the caption page.

Sd/-
(LALIET KUMAR)
Judicial Member

Sd/-
(ARUN KUMAR GARODIA)
Accountant Member

Bangalore,
Dated, the 28th September, 2018.
/MS/

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| 1. Appellant | 4. CIT(A) |
| 2. Respondent | 5. DR, ITAT, Bangalore |
| 3. CIT | 6. Guard file |

By order

Senior Private Secretary,
Income Tax Appellate Tribunal,
Bangalore.